

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

THIRTY-THIRD REPORT

(Presented on 25-4-1979)

The Business Advisory Committee held a sitting on Wednesday, the 25th April, 1979.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Kosangas Company (Acquisition of Undertaking) Bill, 1979.
(Consideration and passing) | } | 2 hours |
| (2) The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Bill, 1979.
(Consideration and passing) | | |
| (3) Consideration of amendments made by Rajya Sabha in the Special Courts Bill, 1979. | | 3 hours |
| (4) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1979.
(Consideration and passing) | | $\frac{1}{2}$ hours |
| (5) The Constitution (Forty-ninth Amendment) Bill, 1979.
(Consideration and passing) | | 4 hours |
| (6) The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 1979.
(Consideration and passing) | | 2 hours |
| (7) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1979.
(Consideration and passing) | } | 4 hours |
| (8) The Union Duties of Excise (Distribution) Bill, 1979.
(Consideration and passing) | | |
| (9) The Estate Duty (Distribution) Amendment Bill, 1979.
(Consideration and passing) | | |
| (10) The Aligarh Muslim University (Amendment) Bill, 1978.
(Consideration and passing) | | 6 hours |
| (11) Discussion regarding disclosure in the book entitled, "A Dangerous Place" by Mr. Moynihan about payment of money by the American Government in connection with elections in India. | | 4 hours |
| | | (from 4 P.M. to 8 P.M. on Monday, the 7th May, 1979) |

NEW DELHI;
April 25, 1979.
Vaisakha 5, 1901 (Saka).

K. S. HEGDE,
Chairman,
Business Advisory Committee.